

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

AND

APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

Dated: 09th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

BSES Rajdhani Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ...Respondent(s)

APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

BSES Yamuna Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad**

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **23.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**